

6

Date: 25.11.92.

Mr. S. Natarajan for
the applicant and Mr. N. K.
Srinivasan for the respondents.

By consent

adjourned to 27.1.93

(C. J. Roy)
m(J)

(Usha Savara)
MA /

Date: 27.1.93.

Heard Mr. S Natarajan
for the applicant and
Mr. N. K. Srinivasan for the
respondents.

Adjourned to
28.1.93 as per heads

(Usha Savara)
MA,

(SK. DHAN)
V.C.

(7)

28/1/93

Mr. S. Metraján Adm for the applicant.
He states that applicant wants to
withdraw this original application.
He is permitted to withdraw the
application. The original application
is disposed of as withdrawn.

order/Judgment (despatched
to Applicant Respondent (s)
on 4/2/93 ^{dtl. 28/1/93}

188
10/2/93

N. Lawrence
(Uska Sewan)
m (A)

Guy
S.K. Dhillon
V.C.